

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.92 of 2017 (SZ)**

Applicant(s)

Punganur Consumer Protection Council, rep. by its Adviser S.Vijayakumar  
28/8, Chinna Kannara Street, Mayiladuthurai, Nagapattinam Dist.

Counsel appearing for appellant

Mr.S.Vijaya Kumar

Respondent(s)

1. The State of Tamil Nadu represented by its Secretary, Department of Revenue (Land Development) Fort St. George, Chennai and others

Counsel appearing for respondents

Mr.E.Manoharan for R1 to R8

Note of the Registry	Orders of the Tribunal
Item No.18	<p>Date: 26<sup>th</sup> May, 2017</p> <p>The learned Special Government Pleader seeks permission to file reply during the course of the day after serving copy to the applicant appearing party in person who is present in the Tribunal. He may do so.</p> <p>In the meantime, the Muniipality shall file their reply after serving copy to the learned counsel appearing for the applicant.</p> <p>Post this application on 04.07.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>